

(b) What are the conditions under which wheat was supplied by Canada?

(c) What was the time allowed for the payment of its price by India?

The Minister of Food and Agriculture (Shri Kidwai): (a) 114,120 tons.

(b) The main conditions are:—

(i) Utilisation of the grant of \$ 10 million (Canadian) for payment of the price of wheat by 31st March, 1952.

(ii) The wheat purchased should be outside the quota under the International Wheat Agreement.

(iii) The Government of India was to set up a special account for the "counterpart funds" paying into this account the rupee equivalent of the Canadian expenditure on the wheat supplied. This account is to be used for financing economic development projects in India mutually agreed upon by the two Governments.

(c) Does not arise as the f.o.b. cost of the wheat purchased from Canada under the Colombo Plan has been paid for from the grant of \$ 10 million given by the Canadian Government.

LOOTING OF TRAIN NEAR ETMADPUR

*1353. **Shri Dhusiya:** (a) Will the Minister of Railways be pleased to state whether it is a fact that at Etmadpur (near Agra) any passenger train has been looted in the month of March, 1952?

(b) What was the distance of the last station it left behind?

(c) For what time the train was detained while it was being looted?

(d) How many passengers were injured in that looting?

(e) Has any of the culprits been caught so far?

(f) What was the distance of the nearest village from that place?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) and (d). No passenger train was looted during the month of March, 1952, at or near Etmadpur station.

On the 26th February, 1952, there was, however, a case of train robbery on 6 TA Down passenger train while it was running between Yamuna Bridge and Chhalesar station on the Agra-Tundla line at a distance of about 8 miles away from Etmadpur station.

It is reported that shortly after the departure of the train from Yamuna Bridge station a passenger in a third class compartment pulled out a pistol and fired a few shots to intimidate his fellow passengers. The bullets penetrated the wooden partition and caused minor injuries to three passengers in the adjoining compartment. The alarm chain was pulled and when the train came to a stop, a few men detained there and escaped with three trunks belonging to a passenger travelling in the same compartment with them. The Guard-in-Charge of the train, after making necessary enquiries on the spot, started the train and stopped it at Chhalesar for reporting the incident to all concerned, although the train was not due to stop at the station.

(b) The place where the train was stopped was about two miles from Yamuna Bridge station.

(c) The train suffered a detention of 7 minutes due to pulling of the alarm chain.

(e) It is reported that 5 persons have been arrested and they have made a confessional statement before the Police and the Magistrate.

(f) Chhalesar, the nearest village, is situated about a mile from the site of the occurrence.

TELEPHONE EXCHANGE AT SAMASTIPUR

*1354. **Shri S. N. Das:** Will the Minister of Communications be pleased to refer to reply given to my starred question No. 1491 asked on the 3rd October, 1951 and state:

(a) whether the Telephone Exchange at Samastipur has been installed; and

(b) if not, at what stage the proposal stands at present?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No.

(b) The installation of the Exchange is in progress and the work is expected to be completed by about the 15th July, 1952.

NATIONAL SERVICES SECURITY RULES

*1355. **Shri K. K. Basu:** Will the Minister of Railways be pleased to state:

(a) the number of workers State by State whose services have been dispensed with under the provisions of the Railway Services (Safeguarding of National Security) Rules 1949 in 1949-52 separately;